NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CA (CAA) No. 93/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.08.2017

Name of the Company:

Greek Technologies Pvt Ltd.

Albus Investmnets Pvt. Ltd. (Joint Application)

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. SWATI SOPARKAR

ADVOCATE APPLICANTS

Suah-Separtess

Learned Advocate Mrs. Swati Soparkar present for Applicants.

Heard arguments of Learned Counsel for Applicants.

Orders reserved.

MEMBER JUDICIAL

Dated this the 21st day of August, 2017.